

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 70/15	TP 11/17	For hearing	433 ( e ) (f)	Kartik Kalevar & 20 Ors. Vs. Metro Corn. Infrastructure Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

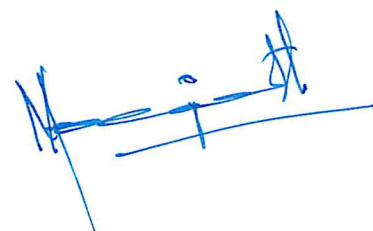
SIGNATURE

1) BHARATH K  
9448052498

RESPONDENT



2) K. MANJUNATHA RAO PETITIONER  
BHONSLE



**ORDER**

Counsel for Petitioner is present. Counsel for Respondent is also present. He requested time for filing objections. Time extended on cost of Rs 500/-. List it on 21/02/2018.



Member (T)



Member (J)